

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)**  
**SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : IA(IBC)/1193/CHE/2022 (Progress Report)

**PETITION NUMBER** : CP/559/IB/2017

**NAME OF THE PETITIONER(S)** S Kannan (Liquidator) of M/s Inasra Technologies pvt Ltd

**NAME OF THE RESPONDENTS** :

**UNDER SECTION** : Sec 35(1)(n) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

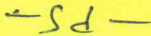
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**ORDER**

The Liquidator is represented by the Ld. Counsel Mr. V.Manivannan through video conferencing mode.

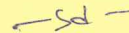
IA(IBC)/1193/CHE/2022 is filed to submit the progress report for the period ending September 2022. The said progress report is taken on record with all just exceptions.

Accordingly, IA(IBC)/1193/CHE/2022 is **disposed off**.



**(SAMEER KAKAR)**  
**MEMBER (TECHNICAL)**

MS



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**